

HIGH COURT OF BOMBAY AT GOA

Calling Quotations for Supply and Installation of Wireless Synchronized Digital Clocks

Quotations are invited from the Manufacturers/Suppliers of Wireless Synchronized Digital Clocks of display sizes [2.2" to 2.5"] and [4"] inches of reputed make as per specifications and terms & conditions mentioned in the Quotation Document. Interested parties may submit their Quotations addressed to the **Registrar (Administration), High Court Bombay at Goa, Panaji-Goa** on or before 19/08/2017 up to 5.00 p.m. Quotation Document and Terms & Conditions are available on the Official Websites www.hcbombayatgoa.nic.in.

Date : 10/08/2017

Sd/-
(S. C. Chandak)
Registrar(Administration)
High Court of Bombay at goa,
Panaji Goa.

Quotation Document

Notice for Supply and Installation of Wireless Synchronized Digital Clocks

Section I :- Eligibility Criteria

Sr. No.	Eligibility Criteria	Documentary Proof to be attached
1	The Bidder should be either Manufacturer / Authorized Dealer. If the Bidder is Authorized Dealer, Manufacturer's Authorization Form should be submitted along with Quotation.	Manufacturer's Authorization Form.
2	The Bidders should have at least one successful deal of supply and installation of respective items in Government or PSU Offices.	Copies of Work Order and Certificate of satisfactory completion of the said Projects should be submitted.
3	The Bidder should have valid Documentary proof of Sales Tax / VAT Registration Number / Service Tax Registration Number / Income Tax Registration (PAN)/ GST	The copies of Sales Tax / VAT / Service Tax / Income TAX Registration (PAN)/ GST
4	The Bidder must not be blacklisted by the Central/State Government, Corporations or Government Undertakings.	Undertaking to that effect.

Section II :- Scope of Work

The High Court of Bombay at Goa intends to procure and install Wireless Synchronized Digital Clocks in the Court Halls and the Hon'ble Judges Chambers or at any other location as may be decided by the High Court.

The main purpose of installing Wireless Synchronized Digital Clocks is to display uniform time at all the locations. The scope of work includes supply, installation and maintenance of Wireless Synchronized Digital Clocks of display size i.e. 2.2 to 2.5 inches to be installed in the Chambers and of display size i.e. 4 inches to be installed in the Court Halls and any other ancillary devices/components, cables, connectors, power cords etc. required for the working of the Digital clocks.

The proposed system expected to have Master Clock which will receive the signal from the GPS and transmit the same to the Slave Clocks

within range. The Slave Clocks will receive signal from the master. The system design should be proposed in such a way that even if one of the master fails, the corresponding Slave Clocks shall synchronized time from another master. The number of master clocks required may be finalized depending on the site requirement.

The Bidders are expected to submit their Bids proposing most economical solution. Before submission of Bids, they are advice to visit the High Court of Bombay at Goa for testing the working of proposed solution, devices and wireless signal range.

Electrical points will be provided by the High Court.

Section III :- INSTRUCTIONS

General :-

1. The Bidders are expected to examine all instructions, forms, terms and conditions in the bidding documents. Failure to furnish all the information required by the bidding documents or submission of a bid not substantially responsive to the bidding documents in every respect, shall be at the Bidder's risk and may result in rejection of the bid. The bid is liable to be rejected outrightly without any intimation to the bidder, if complete information called for is not given therein or if any particular asked for in the Forms / Proforma in the Quotation are not fully furnished.

The Sealed Quotation must be superscribe as "**Quotation for Wireless Synchronized Digital Clocks**" and addressed to the **Registrar (Administration), High Court Bombay at Goa, Panaji-Goa** and should reach on or before 19/08/2017 up to 5.00 p.m.

2. The Bidder should quote the prices inclusive of all i.e. supply of Clocks, ancillary devices, installation, working Software if any, documentation, Training etc.

3. The Bidder may inspect Court locations for testing their products on any working day between 11 a.m. and 5 p.m. during bid period with prior intimation to the Registrar (Admin.), High Court of Bombay at Goa.

4. The bidder should furnish the information regarding past supplies/clients etc. and satisfactory performance of said supplies.

5. The quoted rates shall be valid for 5 years. The bidder would required to supply and install compatible Wireless Synchronized Digital Clocks of same or higher configuration, if required additionally, at the same rate during the warranty period. However, if there is downward revision in the prices of quoted product, the benefit thereof should be passed on to the High Court.

6. The design, look and colour of the enclosure/ clock shall be confirmed after approval.

7. The bidder should attach copies of the following documents in the Technical Cover while submitting Quotation:-

a) Specifications and rates as per Annexure – I.

b) Manufacturer's Authorization Form.

d) Copies of Work Order of supply and installation of respective items in Government or PSU Offices and satisfactory completion Certificate thereof.

e) Sales Tax/VAT Registration Number / Service Tax Registration Number/ Income Tax Registration (PAN)/ GST.

f) Details of Manufacturers/Suppliers as per Annexure – III.

8. The bidder cannot outsource the work to any Agency without the prior written approval of the High Court.

9. Work Execution :-

The successful Bidder shall have to complete work of supply and installation of Wireless Synchronized Digital Clocks in all respect within 30 days from the date of issuance of Purchase Order.

Section IV :- OTHER CONDITIONS OF THE CONTRACT

4.1 Order Cancellation :-

The High Court of Bombay at Goa reserves the right to cancel the order in the event of one or more of the following circumstances:-

- Delay in delivery and installation beyond a period of 45 days from the date of issuance of Purchase Order.
- Breach by the bidder of any of the terms and conditions of the Quotation Document.

4.2 Payment Terms :-

Payment towards supply will be made by the High Court of Bombay at Goa after satisfactory supply and installation of the material.

No advance payment will be made under any circumstances

4.3 Warranty :-

The Bidder shall provide comprehensive Onsite Warranty and support for a period of **Five Years** from the date of installation, including free provision of spare parts and kits as and when required.

The Bidder shall be fully responsible for the manufacturer's Warranty for all equipment, accessories, spare parts etc. against any defects arising from design, material, manufacturing, workmanship or any act or omission of the manufacturer/Vendor or any defect that may develop under normal use of supplied equipment during the Warranty period.

4.4 Services & Downtime Penalty :-

The bidder must have its office or authorized service center under jurisdiction of the Goa. During Warranty period, services such as equipment failure or any other fault whatsoever, which may arise, shall be attended Onsite by the Bidder free of cost. Call given by this Court, shall be attended by the Bidder preferably within 2/3 hours and/or within 24 hours in any case. An equipment that is reported to be down should be either fully repaired or replaced by temporary substitute (of equivalent configuration) within 48 hours.

Date : 10/08/2017

Sd/-
(S. C. Chandak)
Registrar(Administration)
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Annexure – I

Minimum Specifications of Wireless Synchronized Digital Clock

Sr. No.	Description	Required Specification/Value	Compliance		
			Display Size 2.2" to 2.5"	Display Size 4"	Master Clock
1	Make	To be specified			
2	Model	To be specified			
3	Type of Clock	To be specified			
4	Time Format	12/24 Hrs			
5	Display Colour	Red, Green, White			
6	Display format	HH : MM			
7	Display Face	Single			
8	Visibility	Min. 50 meters			
9	Communication	Wireless			
10	Mounting	Wall Mount / Table Top			
11	Enclosure	MS Powder coated or HIPS plastic suitable to Chamber/Court ambient (specify available colours)			
12	Temperature	0 to 50 degrees			
13	Power Supply	Indian Standard 230 V/50Hz			
14	Warranty	Five Years			
15	Rate per unit including all taxes, service charges etc	To be specified	₹	₹	₹

Annexure – II

Tentative requirement of Wireless Synchronized Digital Clocks

Desc.	Master Clock	Display Size 2.2" to 2.5"	Display Size 4"
Quantity	8 *	3	15

Note :- The quantity of Clocks may increase or decrease as per actual requirement.

* The quantity of Master clocks is specified tentatively and may vary depending on the signal coverage. The Bidders may propose the actual quantity depending on the site survey.

Annexure III

DETAILS OF Manufacturers/Suppliers

Details filled in this form must be accompanied by sufficient documentary evidence, in order to verify the correctness of the information.

Sr.No.	Particular	Details
1	Name of the Company	
2	Mailing Address	
3	Telephone No.	
4	Fax No. / email	
5	Whether direct manufacturer or Authorized Dealer	
6	No. of Technical personnel employed	